

The Judiciary has played a proactive role in bridging these gaps, with landmark judgements like Vishaka v. State of Rajasthan (1997) and Shayara Bano v. Union of India (2017) reinforcing women's constitutional rights. Contemporary challenges include digital exclusion, cyber-bullying and online harassment, which restrict women's access to education and employment. Labour force exclusion and informalisation also limit women's economic opportunities. To address these issues, India needs stronger enforcement, awareness campaigns and gender-sensitive policies. Empowering women is crucial for India's social and economic progress. Education, economic independence and social support are essential for achieving gender equality. Initiatives like Mission Shakti, One Stop Centers and fast-track courts aim to provide integrated support services and justice to women.

## THEME AND SUB-THEME OF THE SEMINAR

The seminar will cover broad themes related to "Women, Law, and Social change in India : Navigating Rights, Justice, Contemporary Challenges and Pathways to Empowerment" with a focus on contemporary challenges, conflicts and conundrums. The following sub-themes are indicative and not exhaustive; submissions on any related topic aligned with the seminar themes are welcome.

- ❖ Sexual Harassment at Workplace : Laws & Implementation.
- ❖ Trafficking of Women : Legal Framework and Solutions.
- ❖ Women's Reproductive Rights in India : Legal Issues.
- ❖ Uniform Civil Code : Implications for Women.
- ❖ Women in Criminal Justice System : Victims and Offenders.
- ❖ Women's Rights in different areas (Property, Marriage, etc.)
- ❖ Challenges Faced by Women in Legal System.
- ❖ Women's Role in Legal Profession and Leadership.
- ❖ Domestic Violence and Women's Rights.
- ❖ Cyber Crimes Against Women.
- ❖ Gender Equality and Legal Reforms.
- ❖ Digital Privacy and Cyber Exploitation.

All the academicians, scholars, professionals and students are invited to participate and contribute their research work by sending an abstract of not more than 200-300 words latest by **25<sup>th</sup> June, 2026** on [seminar@skjlawcollege.ac.in](mailto:seminar@skjlawcollege.ac.in)

## ABOUT THE COLLEGE

Sri Krishna Jubilee Law College, situated at Gannipur, Muzaffarpur, Bihar, is a distinguished centre of legal education established in 1948, functioning under the affiliation of B.R.A. Bihar University. The institution is committed to the pursuit of academic excellence and the advancement of legal scholarship through a structured and rigorous curriculum complemented by practical training. With a strong emphasis on professional ethics, advocacy skills and experiential learning, the college continuously endeavours to prepare students for the multifaceted demands of the legal profession. Through academic initiatives, research-oriented activities, and co-curricular engagements such as seminars, symposium and moot court exercises, the college aspires to contribute meaningfully to the legal fraternity while steadily enhancing its national academic standing.

## ABOUT THE SEMINAR

Women's empowerment in India has made significant progress, but challenges persist. The Indian Constitution guarantees equality and justice, with provisions like Article 14, Article 15 and Article 16 ensuring women's rights. Laws such as the Protection of Women from Domestic Violence Act, 2005, The Hindu Succession (Amendment) Act, 2005 and The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 protect women from violence and discrimination. Despite these laws, women face socio-cultural barriers, lack of awareness about their rights, and inadequate enforcement mechanisms. Many women, especially in rural areas are unaware of their legal entitlements, and patriarchal norms often hinder effective implementation of women-centric laws.



# SRI KRISHNA JUBILEE LAW COLLEGE

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## TWO DAY NATIONAL SEMINAR ON

**"Women, Law and Social Change in India :  
Navigating Rights, Justice, Contemporary  
Challenges and Pathways to Empowerment"**

**HYBRID MODE**

**18<sup>th</sup>-19<sup>th</sup> July, 2026**

**VENUE**

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## IMPORTANT DATES

CATEGORIES	DATES
Last Date for submission of Abstract	25 <sup>th</sup> June, 2026
Acceptance of Abstract	Within 7 days from Submission of Abstract
Last Date of Registration	05 <sup>th</sup> July, 2026
Last Date for Submission of Full Paper	10 <sup>th</sup> July, 2026
Date of National Seminar	18 <sup>th</sup> -19 <sup>th</sup> July, 2026

## REGISTRATION LINK

[https://docs.google.com/forms/d/e/1FAIpQLSd2YLd04FSyRkXBel0UPunUMrIj9r4-SIQfwg82PFzCRKG\\_jA/viewform](https://docs.google.com/forms/d/e/1FAIpQLSd2YLd04FSyRkXBel0UPunUMrIj9r4-SIQfwg82PFzCRKG_jA/viewform)



## QR Code for registration of National Seminar

## PAYMENT DETAIL



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## GUIDELINES

### SEMINAR ATTENDEES :

Papers are invited from Academicians, Researchers, Students and Professionals.

### SUBMISSION GUIDELINES :

Authors are invited to submit original research papers not previously published or currently under review elsewhere. Submissions should be written in English (Font : Times New Roman) or Hindi (Font : Mangal) and adhere to the specified format mentioned below :

- ❖ Length : 2500-5000 words
- ❖ Format : MS Word, Font : Times New Roman or Mangal, Font Size : 14 pt for Headings and sub-headings and 12 for Body & Line Spacing 1.5.
- ❖ Authors shall include the paper title, abstract, keywords, author's name, affiliation & contact details in their paper.
- ❖ Citation Style : ILI, Bluebook 20<sup>th</sup> Edition

### GENERAL RULES :

- ❖ Only full papers submitted on or before the deadline of submission will be given the opportunity of presentation.
- ❖ All the papers will be subjected to peer-review process.
- ❖ Selected papers shall be published in indexed journal.
- ❖ Paper exceeding 20% plagiarism shall be rejected for publication.
- ❖ Use of AI is strictly prohibited; authors must ensure originality and academic integrity.

### ADDITIONAL INFORMATION :

- ❖ Each full paper may have an author and a co-author.
- ❖ The participants are requested to make their own arrangement for travel & accommodation.
- ❖ Certificates shall be provided to all the participants.
- ❖ Certificate of Merit shall be provided to the best presenter.
- ❖ Best paper award shall be given.

### REGISTRATION FEE :

Students of S.K.J. Law College	300/-
Other Students	400/-
Research Scholars	500/-
Academicians and Professionals	700/-

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